

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.06.2022

ORDER NO. 117 of 2022

Hon'ble President is pleased to partially modify the roster order no. 101 of 2022 for **CESTAT, Chandigarh** from **04.07.2022** to **08.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.07.2022 to 08.07.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. **The hearing will take place through virtual mode.**
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Hyderabad/Mumbai/P.A.
to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh/Bar Association/O/o
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar